

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE-CUM-SPECIAL JUDGE  
(PC ACT) (CBI), ROUSE AVENUE DISTRICT COURT, NEW DELHI**

**CIRCULAR**

It has been brought to the notice of the undersigned that despite previous advisories, some of the Judicial Offices holding virtual courts do not start hearings at sharp 10:00 a.m. which is not appropriate.

It has also been brought to the notice of the undersigned that some of the Judicial Officers, while holding virtual courts do not wear official uniform and focus the web camera in such a manner that it projects visual of their face only, which is not appropriate.

It is therefore again advised that on the days of virtual hearing, all concerned Judicial Officers should start their virtual court working at 10:00 am sharp.

It is also advised that all concerned Judicial Officers, holding courts virtually or physically should ensure themselves to be in official uniform.

This is computer generated copy and does not require signature.

Sd/-  
(CHANDRA GUPTA)  
PRINCIPAL DISTRICT & SESSIONS JUDGE (OFFICIATING)  
ROUSE AVENUE DISTRICT COURT,  
NEW DELHI

No. Circular/Gaz./RADC/2020/E-19891-19935

Date 02.11.2020

**Copy forwarded digitally for information to :-**

1. All the Ld. Judicial Officers at Rouse Avenue District Court, New Delhi.
2. In-charge, Computer Branch, RADC, New Delhi for being uploaded on the official website.
3. The P.S./Reader to undersigned.

Sd/-  
PRINCIPAL DISTRICT & SESSIONS JUDGE (OFFICIATING)  
ROUSE AVENUE DISTRICT COURT,  
NEW DELHI